

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

19/02/2020

O.A./260/999/2016

M MALLIK  
-V/S-  
M/O RAILWAYS

ITEM NO: 42

FOR APPLICANTS(S) Adv. : MR.N.R.ROUTRAY

FOR RESPONDENTS(S) Adv.: MR.R.S.BEHERA

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsels for the applicant and respondents. Learned counsel for the respondents submitted that it has been mentioned in the counter that the claim of the applicant has already been allowed by the respondents. Copy of PPO to that effect has been filed by the respondents.</p>
	<p>No rejoinder has been filed by the applicant. Under the circumstances, the O.A. is held to have become infructuous and thus disposed of.</p>
	<p>Learned counsel for the applicant is present.</p>

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

